

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1391

ANSWERED ON:22.03.2012

SHARE OF YAMUNA WATER

Jakhar Shri Badri Ram ;Meghwal Shri Arjun Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether Rajasthan is not getting its share of Yamuna Water from Okhla;
- (b) if so, the reasons therefor and the guidelines issued by the Government to Haryana and Uttar Pradesh in this regard;
- (c) the quantum of water available at Okhla barrage of Yamuna river from July to September, 2010; and
- (d) the share of water available to Rajasthan from July to September, 2010?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes Madam, Rajasthan is not getting its full share of Yamuna Water, as allocated by Upper River Yamuna River Board, from Okhla barrage.
- (b) Enroute losses and unauthorized lifting by farmers in Haryana are the reasons reported by Upper River Yamuna River Board. The Board has from time to time advised the concerned officers of Haryana and Uttar Pradesh to undertake requisite repair works to carrier canal system, stop unauthorized lifting of water and release full quantum of Rajasthan's share of Yamuna Water.
- (c) 11110 Million Cubic Meter (MCM) water was available at Okhla barrage as per Upper Yamuna River Board's records for the period from July to September, 2010.
- (d) Upper Yamuna River Board has informed that Rajasthan's share of water from July to September, 2010 is 720.30 MCM i.e. 431.77 MCM @1917 cusecs at Tajewala and 288.53 MCM @1281 cusecs from Okhla